

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-04-2024 AT 02:30 PM**

**CP No. 225/241/HDB/2017**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Kandula Srinivasa Rao & another

**...Petitioner**

**AND**

Redson Consultancy Services Pvt Ltd & 7 others

**...Respondent**

**C O R A M:-**

SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Since it being a special bench, pronouncement of orders deferred till **11.06.2024**.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**